

MR. DEPUTY CHAIRMAN: Yes, we are taking up all the Zero Hour mentions.

SHRI SUKHENDU SEKHAR ROY: But the hike in diesel price should be taken up first.

MR. DEPUTY CHAIRMAN: No, no. I have given the ruling.(Interruptions)...

SHRI SUKHENDU SEKHAR ROY: If our request is turned down, then we are making a silent protest.(Interruptions)...

MR. DEPUTY CHAIRMAN: Please. I said that with regard to hike in petrol price, I would allow those who want to associate to associate.(Interruptions).... I have said that.(Interruptions)....

SHRI DEREK O'BRIEN: Sir, we are not disturbing the House.(Interruptions)....

MR. DEPUTY CHAIRMAN: You know that this kind of papers should not be exhibited.(Interruptions).... Banners should not be exhibited. Please, you are a senior Member. Don't do that.(Interruptions).... Please don't display this kind of posters.(Interruptions).... This is against the rule.(Interruptions).... Shri M.P. Achuthan, you can speak.(Interruptions).... You speak loudly.(Interruptions).... We have to put up with this.(Interruptions)....

SHRI M.P. ACHUTHAN (Kerala): Sir, my Zero Hour mention is about....(Interruptions)....

WITHDRAWAL OF MEMBERS

MR. DEPUTY CHAIRMAN: See, Zero Hour is Members' right. Why do you obstruct that? It is Members' right. ... (Interruptions)... I am asking you.(Interruptions).... Mr. Ramesh, you should apply your mind.(Interruptions).... I am telling you that Zero Hour is Members' right.(Interruptions).... You are not creating any problem to the Government by obstructing Zero Hour.(Interruptions).... I am telling you. You are only obstructing the right of the Members whose support you want.(Interruptions).... See, you want the support of the MPs. Why do you object to theirs?(Interruptions).... Please, allow the Zero Hour.(Interruptions).... After that, we will decide.(Interruptions).... Do you think that the Government is unhappy if Zero Hour is not mentioned?(Interruptions).... The Government is not unhappy.

.....(*Interruptions*).... The Government is not going to lose anything.(*Interruptions*).... You understand. ...(*Interruptions*).. That is what I am saying.(*Interruptions*).... Then, why do you obstruct Zero Hour which is a right of the Members?(*Interruptions*).... You meet me and discuss during the lunch break. ...(*Interruptions*). We will do.(*Interruptions*).... I will suggest something.(*Interruptions*).... You come.(*Interruptions*).... Why do you object to Zero Hour. ...(*Interruptions*)... I will give you time.(*Interruptions*).... After these 10 Zero Hour mentions are over, I will give you three minutes time. Go to your seats.(*Interruptions*).... Why Mr. Ramesh?(*Interruptions*).... What benefit are you getting out of this?(*Interruptions*).... You are simply wasting your time and also time of everybody.(*Interruptions*).... Please go to your seats.(*Interruptions*).... Go to your seats.(*Interruptions*).... Why do you want me to take action against you every day? ...(*Interruptions*)... Why do you want me to take action? ...(*Interruptions*)... I am requesting Shri Ramesh and Shri Chowdary to please go to their seats. ...(*Interruptions*)... Please. Please go to your seats. ...(*Interruptions*)... Please. Please go to your seats. ...(*Interruptions*)... I will invoke Rule 255. ...(*Interruptions*)... Please. Please. ...(*Interruptions*)... Please. It is my request. ...(*Interruptions*)... Please. ...(*Interruptions*)... Please. ...(*Interruptions*)... This is no solution. ...(*Interruptions*)... What you are doing is no solution. ...(*Interruptions*)... What you are doing is no solution. ...(*Interruptions*)...

Hon. Members, I am going to read Rule 255. It says, “The Chairman may direct any Member whose conduct is in his opinion grossly disorderly to withdraw immediately from the Council and any Member so ordered to withdraw shall do so forthwith and shall absent himself during the remainder of the day’s meeting.” ...(*Interruptions*)... I am invoking Rule 255. ...(*Interruptions*)... Under the authority conferred on me by this Rule 255, I am directing Shri Ramesh and Shri Chowdary to withdraw from the House immediately. ...(*Interruptions*)... Please vacate the House immediately. The House is adjourned for 15 minutes.

The House then adjourned at thirty-three minutes past eleven of the clock.

The House re-assembled at forty-seven minutes past eleven of the clock,

MR. DEPUTY CHAIRMAN in the Chair.

MATTERS RAISED WITH PERMISSION

MR. DEPUTY CHAIRMAN: Now, Zero Hour. Shri M.P. Achuthan.